

3. Statement No. XXXIV Hundred and Seventy-second Session, 1994 [Placed in Library. See No. L.T 3295/01]
4. Statement No. XXVII Hundred and Seventy- third Session, 1995 (Placed in Library. See No. L.T 3296/01]
5. Statement No. XIX Hundred and Seventy-eighth session, 1996 (Placed in Library. See No. L.T 3297/01]
6. Statement No. XVII Hundred and Seventy - ninth Session, 1996 [Placed in Library. See No. L.T 3298/01]
7. Statement No. XVIII Hundred and-Eightieth Session, 1997 [Placed in Library. See No. L.T 3299/01]
8. Statement No. XVII Hundred and Eighty-first, Session, 1997 [Placed in Library. See No. L.T 3300/01)
- 9 Statement No. XVI Hundred and Eighty-second Session, 1997 [Placed in Library. See No. L.T 3301/01]
10. Statement No. XIV Hundred and Eighty fourth Session, 1996 [Placed in Library. See No. L.T 3302/01]
11. Statement No. XII Hundred and : Eighty-fifth Session, 1998 [Placed in Library. See No. L.T 3303/01]
12. Statement No. XI Hundred and Eighty-sixth Session, 1999 [Placed in Library. See No. L.T 3304/01]
13. Statement No. VIII Hundred and Eighty-eighth Session, 1999 [Placed in Library. See No. L.T 3305/01]
14. Statement No. VII Hundred and Eighty-ninth Session, 2000 [Placed in Library. See No. L.T 3306/01]
15. Statement No. IV Hundred and Ninetieth Session, 2000 [Placed in Library, See No. L.T 3307/01]
- 16 Statement No. I Hundred and Ninety -first Session, 2000 (Placed in Library. See No. L.T 3308/01]

ANNOUNCEMENT BY CHAIR

MR. CHAIRMAN: I have to inform Members that I have received a letter from Shri Raj Mohinder Singh, a Member representing the State of Punjab resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from 1st March, 2001.

LEAVE OF ABSENCE

MR. CHAIRMAN : I have to inform Members that a fax message has been received from Dr. (Ms.) Selvie. Das stating that due to the serious illness of her mother, she is unable to attend the House. She has, therefore, requested for grant of leave of absence for the first part of the current session of the Rajya Sabha, i.e., up to 23rd March, 2001.

Does she have the permission of the House for remaining absent from the sittings of the House during the first part of the current session of the Rajya Sabha, i.e., up to 23rd March, 2001?

(No hon. Member dissented)

MR. CHAIRMAN: Permission to remain absent is granted.

GOVERNMENT BILL**The Industrial Disputes (Banking Companies)
Decision (Repeal) Bill, 2001.**

श्रम मंत्री (डा. सत्यनारायण जटिया) : महोदय, मैं प्रस्ताव करता हूँ कि :

“औद्योगिक विवाद (बैंककारी कम्पनी) विनिश्चय अधिनियम, 1955 का निरसन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।”

The question was put and the motion was adopted.

डा. सत्यनारायण जटिया : महोदय, मैं विधेयक को पुनःस्थापित करता हूँ।

MR. CHAIRMAN: Now, we take up Motion of Thanks on the President's Address. Shri T.N. Chaturvedi.

MOTION OF THANKS ON PRESIDENTS ADDRESS

SHRI T.N. CHATURVEDI (Uttar Pradesh): Mr. Chairman, Sir, with your kind permission, I beg to move that an Address be presented to the President in the following terms:-

"That the Members of the Rajya Sabha assembled in this Session are deeply grateful to the President for the Address which he has been pleased to deliver to both Houses of Parliament assembled together on February 19, 2001."